

(b) In addition to exchange of experiences the discussions centred around the role and funding of non-government organisations in social forestry programmes.

(c) The total target of afforestation • during 1986-87 is 1.71 million hectares.

Will the Minister of HOME AFFAIRS be pleased to state:

(3252-A. PROF. C. LAKSHMANNA; Will the Minister of HOME AFFAIRS be pleased to state:

(i) whether Government's attention has been drawn to a news item published in the "Patriot" of the 25th July, 1986 under the title "World champion's tale of woe"; and

(b) if so, what are the details of the matter and the steps taken by Government in this regard to protect the honour and career of its women employees in general and police in particular?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): (a) Yes, Sir.

(b) Miss Preeti Arora was enlisted in Delhi Police on 13.11.85 as a temporary Sub-Inspector. Her services were terminated under Rule 5(1) of C. C. S. (Temporary Service) Rules, 1965 on 23rd July, 1986. However, on her representation, the Commissioner of Police ordered her reinstatement on 3-9-1986.

Atrocity against Child

(3252-B. SHRI PAWAN KUMAR BANSAL; Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that recently the Delhi Police recovered a six year old girl starved and with her wrists tied brutally with a rope, for her failure to earn enough by begging; and

Previously Unstarred Question 2885 transferred from the 3rd December, 1986.

(c) Previously Unstarred Question 3307 transferred from the 5th December, 1986.

(b) if so, what action has been taken against those guilty of this atrocious crime against a child of tender age?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) A case under section 363-A IPC was registered on the 18th September, 1986 at Police Station Mandir Marg and a woman was arrested in this case. On the orders of the court, the girl has been restored to her father.

ग्रामीण लोगों के उत्थान के लिए नीति

@@@ 3252-ग. - श्री राम चन्द्र विकलः क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि अगली पंचवर्षीय योजना में ग्रामीण लोगों की आर्थिक तथा सामाजिक दशा के उत्थान के लिए बनाई गई नीति का ब्यौरा क्या है ?

योजना मंत्रालय में राज्य मंत्री (श्री सुख राम) : अगली पंचवर्षीय योजना तैयार करने का काम शुरू किया जा रहा है। सातवीं योजना के लिए निर्धारित लक्ष्यों की उपलब्धि तथा 2000 वर्ष के लिए सातवीं योजना में परिकल्पित परिप्रेक्ष्य को ध्यान में रखते हुए, ग्रामीण लोगों की आर्थिक तथा सामाजिक दशाओं में सुधार से संबंधित नीति के ब्यौरों का निर्णय किया जाएगा।

Felicitations to Hon. Chairman on the occasion of his birthday—contd.

THE PRIME MINISTER (SHRI RAJIV GANDHI): Sir, unfortunately I got a little delayed in coming into the House and I did not get an opportunity to wish you this morning when the House was wishing you. I do not want to take too much time of the House. I just like to wish you all the very best. As ha!

@@@ पूर्वतः अंतराक्षित प्रश्न 3323
5 दिसम्बर, 1985 से स्थानांतरित।